

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr.A.(SJ) No. 877 of 2010

Arbind Kumar Verma @ Pappu Verma

..... **Appellant**

Versus

The State of Jharkhand

..... **Respondent**

CORAM: HON'BLE MR. JUSTICE RATNAKER BHENGRA

Through- Video Conferencing

For the Appellant

: Mr. Naresh Prasad Thakur, Advocate

For the State

: Mr. Bholu Nath Ojha, APP

12/Dated: 26/03/2021

Learned counsel for the State submits that he has filed affidavit regarding status of the appellant.

In view of the above, put up this case on 09.04.2021.

(Ratnaker Bhengra, J.)